

DIVISION BENCH
COURT - II

P-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/196(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17TH NOVEMBER, 2022, 02:00 P.M

IN THE MATTER OF	PATEL INTEGRATED LOGISTICS LIMITED VS ASMI EXPRESS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Counsel/ Authorised Representative appeared through physically/Video Conference:

Mr.Snehashis Sen,Adv.] For the Operational Creditor

ORDER

1. Ld. Counsel for the Operational Creditor present. None appears for the Corporate Debtor.
2. There is no one present on behalf of the Corporate Debtor, also on the last date there was no representation on behalf of the Corporate Debtor.
3. Post this matter on **06/01/2023**. It is made clear that if there is no presence on behalf of the Corporate Debtor on the next date of hearing, appropriate orders will be passed.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**